

**Annexure – 3**

Name of the corporate debtor: Kapasi Infracon LLP;

Date of commencement of CIRP: 04/09/2023; List of creditors as on 22/11/2023;

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

| Sl No | Name of creditor    | Details of claim received |                | Details of claim admitted |                           |                                     |                                 |                        |                          | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|-------|---------------------|---------------------------|----------------|---------------------------|---------------------------|-------------------------------------|---------------------------------|------------------------|--------------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|
|       |                     | Date of receipt           | Amount claimed | Amount of claim admitted  | Nature of claim           | Amount covered by Security Interest | Amount covered by the guarantee | Whether related party? | % of voting share in CoC |                            |  |                              |                                    |                 |
| 1     | State Bank of India | 29/09/2023                | 43,60,868.00   | 43,60,868.00              | Hypothecation of Vehicles | Nil                                 | Nil                             | No                     | -                        | -                          | -  | -                            | -                                  | -               |

